

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1164
TO BE ANSWERED ON 05.12.2024

Nagar Van Yojana

1164. SHRI NAVEEN JAIN:
SHRI ADITYA PRASAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of Nagar Van Yojana approved under the Ministry's 100 days action plan in Jharkhand and all States and Union Territories;
- (b) the target of tree plantation by 2025 under Nagar Van Yojana and the progress made so far; and
- (c) whether Nagar Van Yojana is helpful in protecting urban areas from environmental degradation and encroachment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) Ministry has approved 111 projects in 7 States/UTs under Nagar Van Yojana under its 100 days action plan. So far 30 projects have been approved for the State of Jharkhand prior to 100 days action plan. The details of projects approved under Nagar Van Yojana in Ministry's 100 day action plan are given in **Annexure-1**.
- (b) Nagar Van Yojana envisages creating 1000 Nagar Vans / Nagar Vatikas in Cities having Municipal Corporation/Municipal council/Municipality/Urban Local Bodies by 2026-27. The activities taken up under Nagar Van/Vatika includes plantations of native shrub and tree species, soil-moisture conservation measures along with fencing. So far 546 projects have been approved in 31 States/UTs.
- (c) Nagar Van Yojana aims at providing wholesome healthy living environment for the residents in and around urban areas and provides protection to the forest lands from encroachment.

Annexure-1

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 1164 regarding ‘Nagar Van Yojana’ raised by SHRI NAVEEN JAIN and SHRI ADITYA PRASAD due for reply on 05.12.2024

State-wise number of projects approved under Nagar van Yojana (NVY) under Ministry’s 100 day action plan

S. No.	State/UT	No of projects approved	Total funds allocated (Rs. in crores)	Fund released (Rs. in crores)
1	Andhra Pradesh	11	22	15.4
2	Jammu & Kashmir	23	9.8	6.86
3	Karnataka	19	22.83	15.98
4	Madhya Pradesh	29	29.28	20.5
5	Rajasthan	8	11.22	7.85
6	Telangana	14	27	18.9
7	Uttar Pradesh	7	11.88	8.31
Total		111	134.01	93.8
